

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VARANASI AUTO SALES LIMITED Date of Commencement of Liquidation: 16-03-2021; List of Stakeholders as on Date: 23-08-2021; Name of IP: Mr. Yogesh Gupta; Process Number: 1; Last 5 digit of registration number: 10650

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	29	4094191	23	2123765	00	00	1970426	NA
2	Liquidation costs incurred till date	00	00	00	00	00	00	00	NA
3	Secured financial creditors	2	470799632	2	461500000	00	9299632	00	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	3	197986443	0	00	00	00	197986443	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	00	00	00	00	00	00	00	NA
6	Operational creditors (Employees)	3	283625	00	00	00	00	283625	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	3	6926285	3	6926285	00	00	00	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	1009532	1	700597	0	308935	00	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	00	00	00	00	00	00	00	NA
Total		41	681099708	29	471250647	0	9608567	200240494	